NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1231/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES:

Electrosteel Steel Ltd.

V/s.

Mahavir Roads and Infrastructure Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

RULKIT SHARVIA

ABHISHEK ADKE J FOR Operational Carditor

SHRUTI SARDESSAI

SHREY SANCHEII IIB.

Advocates

Tor Lespondenia

ORDER CP No.1231/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 14.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-B.S.V. PRAKASHKUMAR Member (Judicial)